

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.27/RP/2021

in

Petition No. 30/GT/2020

Subject : Review of Commission's Order dated 16.9.2021 in Petition No. 30/GT/2020 regarding determination of tariff of Nathpa Jhakri Hydro Power Station (1500 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : SJVN Limited

Respondents : Punjab State Power Corporation Limited & 14 Ors.

Date of Hearing : **14.7.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, SJVNL
Ms. Shikha Sood, Advocate, SJVNL
Ms. Srishti Khindaria, Advocate, SJVNL
Ms. Surbhi Kapoor, Advocate, SJVNL
Shri Harish Kumar Sharma SJVNL
Shri Aman Katoch, SJVNL
Shri Naveen Yadav, SJVNL
Shri Sanjay Kumar, SJVNL
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL
Shri Ravindra Khare, MPPMCL

Record of Proceedings

The order in the present review petition was reserved on 24.2.2022. However, the order could not be passed prior to the Chairperson Shri P.K. Pujari demitting office. Accordingly, the matter is listed for hearing today, through video conferencing.

2. During the hearing the learned counsel for the Review Petitioner made detailed oral submissions on the issues raised in the review petition and submitted that the error apparent on the face of the impugned order dated 16.9.2021 may be rectified.

3. The learned counsel for the Respondent BRPL referred to the reply and made detailed submissions, objecting to the prayer of the Petitioner.



4. The representative of the Respondent MPPMCL submitted that the reply filed by the Respondent may be taken into consideration.
5. The Commission after hearing the parties, reserved its order on 'admissibility' of the Review Petition.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

